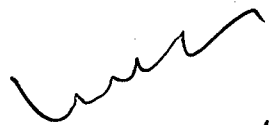


Dated: 28/10/94.

None for the parties. M.P. 1054/94
is allowed. The applicant is allowed
to withdraw the O.A. The O.A.
is disposed of.

P.C.
28/10/94


(P.P. Srivastava)
M.L.A.


(M.S. Deshpande)
V.C.

dt. 28/10/94
~~Order/Judgement~~ despatched
to Applicant & dependent (s)
on 28/10/94.


21/11/94